

इन्दौर-दिल्ली तथा इन्दौर बम्बई के बीच सीधी रेल सेवा

3133. श्री विलीप सिंह भूरिया :  
श्री माधव राव सिंधिया :  
श्री सत्यनारायण जटिया :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इन्दौर से दिल्ली तथा इन्दौर से बम्बई के बीच कोई सीधी रेल सेवा शुरू करने का प्रस्ताव है;

(ख) ये रेल सेवाएं किस तारीख से शुरू की जाएंगी तथा उन स्टेशनों के नाम क्या हैं जहां ये ट्रेनें ठहरेंगी; और

(ग) तत्संबंधी ब्यौरा क्या है ?

रेल मन्त्री (श्री ए० बी० ए० गनीखा चौधरी) : (क) इन्दौर/भोपाल और नयी दिल्ली के बीच एक गाड़ी चलाने का प्रस्ताव विचाराधीन है। इन्दौर से बम्बई तक एक गाड़ी चलाने का कोई प्रस्ताव नहीं है।

(ख) और (ग) प्रश्न नहीं उठता।

**Reservation of seats in ACC Chair Car and 2-Tier sleeper from Baroda House**

3134. SHRI SANAT KAMAR MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) the number of seats reserved in ACC Chair Car and ACC 2-tier Sleeper and first class under HCR controlled by the North Railway Head quarters office, Baroda House, New Delhi in all principal Fast/Super-fast Mail and Express Trains starting from the capital as on 1 July, 1983 ;

(b) the authority competent to release these seats and the guidelines laid down therefore ;

(c) whether the Travel Agencies can also avail themselves of these HOR seats for their clients from big industrial houses or trade ; and

(d) whether there is any racket prevailing in the Baroda House at present which release such seats to the Business Houses ?

THE MINISTER OF RAILWAYS (SHRI A.B.A GHANI KHAN CHOU-DHURI) : (a) The total number of berths/seats remarked as HOR quota in a total of 56 trains proceeding in different directions from Delhi/New Delhi/Nizammudin are as under :

1st Class airconditioned	52
1st Class	182
2-Tier Airconditioned	219
AC Chair Car seats	108

(b) The births earmarked as HOR quota are intended to meet urgent requisitions of persons listed in Annexure 'K' of Indian Railways Conference Association Coaching Tariff Part I. These include the President, the Vice President, the Prime Minister, Ministers of the Union Government and State Governments, Speaker/Dy. Speaker of the Lok Sabha, Dy. Chairman, Rajya Sabha, Chief of Defence Services, Members of Planning Commission etc. The quota of accommodation left unutilised after meeting with requisitions from the above sources are released in favour of Members of Parliament, MLAs, Central/State Government officials, Members of various Consultative Committees, Press representatives, railway officials, and bonafide passengers seeking assistance in case of emergencies like sickness/death etc.

HOR quotas given above are controlled by the Tourism Directorate of the Ministry of Railways and the Chief Commercial Supdt., Northern Railway.

(c) No.

(d) No cases of malpractices in the allotment of accommodation out of HOR quota have been come to this Ministry's notice.